

*[English]***Consumption of Petroleum Products**

873. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether at the present rate of growth of consumption of petroleum products, petroleum reserves are to be exhausted in the first quarter of the next century;

(b) if so, the period for which the present reserves of petroleum products are likely to last; and

(c) the steps contemplated to curb consumption of petrol, diesel for vehicles and other user to preserve petroleum resources for the posterity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) At the current rate of production, the present oil reserves of India will last for about 22 years. However, each year some additional reserves are added. Therefore, reserves for oil & gas will last for a longer period.

(c) The following steps are being taken to curb the growth rate of consumption of petroleum products in the country:

(i) Conservation of petroleum products through:

- multi-media campaign for creating mass awareness for conservation of petroleum products.
- adoption of measures and practices which are conducive to increased fuel efficiency and training programme in the transport sector.
- modernisation of boilers, furnaces and other oil operated equipment and promotion of fuel efficient practices
- standardisation of fuel efficient irrigation pump-sets and rectification of existing pump-sets to make them more energy efficient in the agricultural sector.
- development and promotion of fuel efficient equipment and appliances like kerosene and LPG stoves in the household sector

— Application of fuel efficient technologies.

(ii) Encouraging use of alternative sources of energy including substitution of petroleum products.

Power Projects in J&K

874. SHRI MUFTI MOHAMMED SAYEED: Will the Minister of POWER be pleased to state:

(a) whether any request has been received by the Government to construct power project in J&K State;

(b) if so, the name and location of the project;

(c) the total expenditure expected to be involved therein and the estimated power generation thereof;

(d) whether any counter guarantee is involved for the construction of the said project; and

(e) if so, the details thereof?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (c) The following three projects in J&K have been given Techno-economic clearance by the Central Electricity Authority:

S.No.	Name of Project	Capacity (MW)	Estimated Cost (Rs. in crores) (included IDC)
1.	Parnai HEP	3X12.5	177.93
2.	Sawalkot HEP	3X200	1550.35
3.	Baglihar HEP (Doda-NHPC)	3X150	1098.87*

* Includes Transmission system cost of Rs. 52.36 crores.

(d) and (e) Out of the above three projects, the Government of J&K requested for central counter guarantee for the loan in respect of Baglihar. This was not agreed to by the Government of India.